

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 13357 of 2013

(Arising out of OIA-CCEA-SRT-II/SSP-106/2013-14/U/S-35A-3- dated 28/06/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II(Appeal))

Heubach Colour Pvt Ltd

Plot No. 9003-9010, Phase-Vi,
G.I.D.C. Estate,
Ankleshwar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat - 395001

.....Respondent

APPEARANCE:

Shri Margesh Shah, Chartered Accountant for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 21.03.2023
DATE OF DECISION: 21.03.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 13355 of 2013.

(Dictated and Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**